

Karamchhari Union, AIIMS Employees Union and AIIMS Nurses Union. Recognition of AIIMS Employees Union was suspended from May, 1996. The election of the recognised AIIMS Nurses Union was held in April, 1996 through a secret ballot. A group of Nurses have challenged the election in the Court and the matter is sub-judice.

Survey on Prevalence of T.B.

3422. SHRI C. RAMACHANDRAIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any survey on the prevalence of T.B. has been done by Government in the districts of Cuddapah, Kurnool, Anantapur and Chittoor in Andhra Pradesh;

(b) if so, the names of the agencies which did the survey;

(c) the basic findings of this survey for T.B.;

(d) what special steps are proposed to control T.B., details thereof;

(e) whether any team has been despatched to advise the State Government; and

(f) if so, the details of such cooperation?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) (a) No, Sir.

(b) and (c) Does not arise.

(d) to (f) The Central Government is proposing to initiate the revised National TB Control Programme with the help of DFID in all the 23 districts of Andhra Pradesh with the objective of achieving a cure rate of 85%. No team has been sent by the Central Government to advise the State Govt. but the new project proposal for DFID assistance has been developed in consultation with the State Government.

Reservation for SC/ST Candidates at Dr. R.P. Centre, AIIMS

3423. SHRI A. VIJAYA RAGHAVAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether reservation was made in favour of SC/ST candidates in selection of ad-hoc senior Residents at Dr. R.P. Centre, AIIMS from July, 1994 to December, 1996;

(b) if so the details thereof; if not the reasons therefor;

(c) whether any reservation roster was maintained during the above period; if so on which points of roster, SC/ST candidates were selected, if not, the reasons for the same;

(d) whether SC/ST candidates, who topped written test were pushed back in interview; if so, reasons for the same; and

(d) what measures, Government plan to take for panalishing concerned officials, if found guilty?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) (a) and (b) In Dr. R.P. Centre of AIIMS, 24 Senior Residents were appointed on ad-hoc basis for the sessions from July, 1994 to January, 1997, out of which 6 candidates belonged to reserved category.

(c) No regular appointments to the post of Senior Resident Doctors are being made due to a pending court case where the matter is sub-judice. No roster for ad-hoc appointment is being made since 1994. Ad-hoc appointments are being made following the principle of 22.5% reservation for SC/ST candidates.

(d) For preparing the select list the total marks secured by a candidate in the theory examination and clinical knowledge assessment (Viva) are taken into consideration. Interviews are

conducted by a broad-based panel of experts among whom there is invariably one faculty member from the SC/ST category.

(e) Does not arise.

Review of Performance of Schemes to Promote Traditional Systems of Medicine

3424. SHRI GOVINDRAO ADIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have reviewed the performance of the schemes designed to promote, develop and upgrade traditional systems of medicines such as Ayurveda, Siddha, Unani, Homocopathy, Naturopathy;

(b) if so, the details thereof for the past three years, system-wise by standard parameters;

(c) whether Government are considering a comprehensive plan of action to upgrade these traditional systems all over the country with substantial financial support with particular emphasis on traditional wisdom and indigenous knowledge with full quality assurance during the Ninth Five Year Plan; and

(d) if so, details thereof, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) (a) Yes Sir.

(b) A list of the schemes being implemented by the Department to promote and develop the traditional systems of medicine is annexed as a statement (see below).

Expert Committees were set up to review the performance and suggest required modifications in respect of schemes at Sl. Nos. (1), (3) & (4) of the list. Review and monitoring of other schemes is also being carried out regularly.

(c) and (d) Based on the report of a Working Group set up by the Planning Commission for preparing proposals for the development and promotion of the Indian Systems of Medicine and Homocopathy for the IX Five Year Plan period. The Department has identified the thrust areas of intervention viz. Improvement and Upgradation of standards of education, standardisation of drugs and quality control enhancing the availability of raw materials, research and development, active involvement in the national health care delivery and information, education and communication. The plan proposals and the schemes of the Department for the IX Five Year Plan have been prepared keeping in view these thrust areas.

Statement

List of the Schemes being implemented by the Department to promote and Develop the Traditional Systems of Medicine

1. Scheme for Grant-in-Aid for improving and strengthening of Under Graduate Colleges of ISM&H.
2. Scheme for Grant-in-Aid for re-orientation training Programme for ISM&H personnel.
3. Grants for upgrade of ISM&H Post Graduate Colleges.
4. (a) Central Scheme for Development and Cultivation of Medicinal plants used in Indian System of Medicine and Homoeopathy medicines.
(b) Scheme for Development of Agro-Techniques & Cultivation of medicinal plants.
5. Central Scheme for functioning of Ayurveda, Siddha, Unani, Pharmacopoeia Committee to Develop Pharmacopoeial Standards for ISM Drugs.
6. Scheme for assisting International exchange Programmes/